

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S SHREE SANYEEJI STEEL & POWER LIMITED**  
**OPERATING IN STEEL INDUSTRY AT BNAKURA, WB**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHREE SANYEEJI STEEL & POWER LIMITED (SSSPL) PAN: AAICS6438H CIN: U27109WB2004PLC098866
2.	Address of the registered office	ROOM NO 508, 5TH FLOOR 21 HEMANTA BASU SARANI, DALHOUSIE, Kolkata, KOLKATA, West Bengal, India, 700001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	at Village Ghanashyampur, P.S. Gangajalghati, P.O. Nityanandpur, District – Bankura, Pin – 722177
5.	Installed capacity of main products/ services	INDUCTION FURNACE & ELECTRIC ARC FURNACE
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – <a href="mailto:cirp.sanyeeji@gmail.com">cirp.sanyeeji@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at <a href="mailto:cirp.sanyeeji@gmail.com">cirp.sanyeeji@gmail.com</a> from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest	05-06-2024
11.	Date of issue of provisional list of prospective resolution applicants	11-06-2024
12.	Last date for submission of objections to provisional list	16-06-2024
13.	Date of issue of final list of prospective resolution applicants	20-06-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-06-2024
15.	Last date for submission of resolution plans	24-07-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.sanyeeji@gmail.com">cirp.sanyeeji@gmail.com</a>

*Sanjai Kumar Gupta*  
**Sanjai Kumar Gupta**  
Resolution Professional

Shree Sanyeeji Steel & Power Limited in CIRP  
IBBI/PA-001/IP-P00592/2017-2018/11045,  
AFA Valid Upto: 19<sup>th</sup> November, 2024

Email: [casanjaigupta@gmail.com](mailto:casanjaigupta@gmail.com)

5A, Akma, 27A, Bagmari Road, Kolkata -700054

Place: Kolkata  
Date: 21-05-2024

